

house-building and land loans within the specified time;

(b) the number of applicants whose applications remained unattended; and

(c) the reasons therefor?

The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.*

Indiscipline among Students

***375. Shri D. C. Sharma:
Shri H. C. Linga Reddy:
Shri P. R. Chakraverti:**

Will the Minister of **Education** be pleased to state:

(a) the steps taken by Government to put an end to the increasing indiscipline among the University students;

(b) whether the Committee appointed to look into the causes of students' indiscipline has submitted its report; and

(c) if so, the main recommendations of the Committee and the steps taken to implement the same?

The Minister of Education (Shri M. C. Chagla): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-6734/66].

(b) No, Sir.

(c) Does not arise.

M/s. Bannet Coleman & Co.

***376. Shri Indrajit Gupta:
Shri R. Barua:
Shri N. R. Laskar:
Shri Utiya:
Shri Madhu Limaye:**

Will the Minister of **Home Affairs** be pleased to refer to the reply given to Unstarred Question No. 4533 on the 27th April, 1966 and state:

(a) whether the Attorney-General's advice on the report of the further investigations held into the charges against M/s. Bannet Coleman and Company has since been received; and

(b) if so, Government's decision thereon?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) No, Sir.

(b) Does not arise.

Mizo Rebels in Assam

***377. Shri Gulshan:
Shrimati Renuka Barkataki:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that due to Mizo Rebels in Assam, the public in that area is leaving the hills and thus making an area open for the Rebels to operate their anti-Indian designs more successfully; and

(b) if so, the steps taken in the matter?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) As a result of atrocities committed by the M.N.F. hostiles, a large number of non-Mizos and some Mizos left the Mizo Hills area and took shelter elsewhere. The movement of these people, however, could have been of little assistance to the M.N.F. in their operations.

(b) Possible Security measures are being taken for speedy return of normalcy in the district and for rehabilitation of the uprooted population.

Earthquake in Northern India

***378. Shri Tula Ram:
Shri Vishwa Nath Pandey:
Shri P. R. Chakraverti:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that earthquake tremors were reported to have effected with great intensity in several Northern cities on the 6th June, 1966;

(b) if so, the total loss as a result thereof; and